1	2
1993-94	1907.29
1994-95	3787.37
1995-96	3713.83
1996-97	2729.38
1997-98	4574.61
1998-99	427.14
(upto 6/98)	
Total:	32923.65
	Say Rs. 329.24 crores

- (c) A 10.7 m. high barrage has been constructed across the Manipur river to divert the water of Loktak Lake. However, no additional reservoir was created for the Project.
- (d) Area of reservoir is 518 sq. k.m. and construction cost of barrage is Rs. 1.81 crore.

Setting up of Central Universities

[Translation]

3699. SHRI RAMA NAND SINGH:

SHRI RAGHUVANSH PRASAD SINGH:

SHRI BHIM DAHAL:

Will the Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state:

- (a) whether there is any proposal to set up more Central Universities;
 - (b) if so, the detail thereof, location-wise; and
 - (c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCES DEVELOP-MENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) A proposal regarding setting up of Mizoram University is under active consideration of the Govt. in pursuance of the Peace Accord between the Mizo National Front and the Govt. of India. At present, colleges in Mizoram are affiliated to the North-Eastern Hill University, Shillong. It is proposed to locate the new University at Aizawl.

Bus Service between Calcutta and Dinaka

3700. SHRI THAWAR CHAND GEHLOT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the West Bengal Government has sought permission from the Union Government for introducing a direct bus service between Calcutta and Dhaka, the capital of Bangladesh from May 26, 1998;

- (b) if so, the steps taken by the Union Government to accord permission in this regard;
- (c) whether the Union Government have prescribed norms for according permission to this effect; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir.

(b) to (d) Such services can be allowed, only if a bilateral agreement for regulation of motor vehicle traffic movement has been signed between Government of India and any other neighbouring country. In this case, the Bangladesh Government have not communicated their final views on the draft agreement proposed by the Government of India.

Post Offices in Bihar

3701. SHRI SURENDRA PRASAD

YADAV (JAHANABAD):

SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of post offices/sub post offices functioning in Bihar at present district-wise;
- (b) whether there is any proposal to open new post offices/sub post offices/branch post offices in various districts of Bihar particularly in Jahanabad district 1998-99; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COM-MUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The category-wise number of Post Offices functioning in Bihar State are shown in attached statement.

(b) and (c) A target for opening three (3) Departmental Sub Post Offices and sixty (60) Extra-Departmental Branch Post Offices for the year 1998-99 has been fixed for Bihar State. Further details for allotment of targets for Tribal and other areas is as under:

Departmental SOs		Extra Branch POs		
Tribal	Other	Tribal	Other	
Area	Area	Area	Area	
1	2	18	42	

Post Offices are opened subject to justification of prescribed norms and availability of resources etc. Chief Post Master General Patna proposes to open 1 EDBO out of above targets in Jahanabad District, if justified as per prescribed norms.

Statement

Number of Post Offices/Sub Post Offices functioning in Bihar State as on 30.06.1998 (District-wise)

	Bihar State as					T4:
S.	Name of	Но	DSO	EDSO	EDBO	Tota
No.	the District					
1	2	3	4	5	6	7
1.	Patna	2	106	9	297	414
2.	Nalanda	1	29	6	288	324
2.	Bhojpur	1	41	3	249	294
4.	Buxar	1	28	1	155	185
5 .	Gaya	1	46	-	341	388
6.	Nawnda	1	20	4	173	198
7.	Jahanabad	-	19	3	146	168
8.	Bhagalpur	1	37	14	216	268
9.	Banka	1	11	12	163	187
10.	Saran	2	52	4	322	380
11.	Vaishali	1	29	4	214	248
12.	Aurangabad	1	23	3	242	269
13.	Rohatas	1	37	-	254	292
14.	Bhabhua	-	10	-	93	103
15.	Palamau	1	25	1	231	258
16.	Garhwa	•	6	-	78	84
17.	Ranchi	2	63	6	312	383
18.	Gumla	-	20	-	228	249
19.	Lohardaga	-	4	3	46	53
20.	E. Singhbhum	1	35	1	156	193
21.	W. Singhbhum	1	32	1	170	204
22.	Dhanbad	1	63	4	122	190
23 .	Bokaro	1	34	1	111	147
24.	Giridih	1	20	-	166	187
25 .	Hazaribagh	2	47	5	158	212
26.	Chatra	-	6	2	75	83
27 .	Koderma	-	8	2	45	55
28.	Dumka	1	23	1	250	275
29.	Sahibganj	-	13		82	95
30.	Godda	-	7	-	139	146

1	2	3	4	5	6	7
31.	Geoghar	1	20	1	138	160
32.	Pakur	-	6	-	63	69
33.	Munger	1	18	1	123	143
34.	Jamui	-	13	-	124	137
35 .	Lakhisarai	-	7	1	47	55
36 .	Sheikhpura	-	8	1	77	86
37.	Begusarai	1	30	4	194	229
38.	Khagaria	-	12	1	127	140
39.	Darbhanga	2	41	2	255	300
40.	Mudhubani	1	39	1	409	450
41.	Purnea	1	20	-	161	182
42.	Araria	-	13	-	146	159
43.	Katihar	11	21	-	161	183
44.	Kishanganj	-	7	-	81	88
45 .	Saharsa	1	15	-	155	171
46.	Supaul	-	18	-	158	176
47 .	Madhepura	-	15	-	190	205
48.	Siwan	1	35	-	284	320
49.	Gopalganj	1	19	-	184	204
5 0.	Samastipur	1	40	5	354	400
51.	Muzaffarpur	1	55	16	351	423
52.	Sitamarhi	1	26	1	261	289
53.	Sheohar	-	2	-	39	41
54 .	E. Champaran	1	44	1	372	418
55 .	W. Champaran	1	22	2	255	280
	Total	42	1440	127	10231	11840
	Declaration	of Bu	chinaha	m Ce	nal ae	

Declaration of Buchingham Canal as National Waterway

[English]

3702. SHRI T.R. BAALU: Will the Minister oF SURFACE TRANSPORT be pleased to state:

- (a) whether the inter-state Buchingham canal constructed as a navigation canal during 1940 which has the potential to be developed as a National Waterway, will be declared as a National Waterway;
 - (b) if so, the details thereof; and
 - (c) the details of development works under central/